

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5515

ANSWERED ON:29.04.2010

UNIFORM CIVIL CODE

Angadi Shri Suresh Chanabasappa;Singh Shri Radha Mohan

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is considering to enforce Uniform Civil Code for national uniformity and harmony in the country;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M, VEERAPPA MOILY)

(a),(b)& (c): Bringing in a Uniform Civil Code necessarily involves changes in the Personal Laws including those of the minority communities. It has been the consistent policy of the Central Government not to interfere in the Personal Laws of the minority communities unless the necessary initiatives for such changes come from a sizeable cross-section of communities themselves. At present, there is no specific proposal to bring Uniform Civil Code in the country.